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తెలంగాణ రాజపత్రము  
**THE TELANGANA GAZETTE**  
**PART IV-B EXTRAORDINARY**  
**PUBLISHED BY AUTHORITY**

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No. 1] HYDERABAD, MONDAY, MARCH 30, 2015

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**TELANGANA ACTS ORDINANCES AND  
REGULATIONS Etc.**

The following Act of the Telangana Legislature received the assent of the Governor on the 28th March, 2015 and the said assent is hereby first published on the 30th March, 2015 in the Telangana Gazette for general information.

**ACT No. 1 OF 2015.**

AN ACT TO AUTHORISE PAYMENTS AND APPROPRIATION OF MONEYS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF TELANGANA FOR THE SERVICES OF THE FINANCIAL YEAR COMMENCING ON THE 1<sup>ST</sup> APRIL, 2015.

Be it enacted by the Legislature of the State of Telangana in the Sixty-sixth year of the Republic of India, as follows:-

[1]

*Short Title*

*Appropriation of  
Rs.116620,06,62,000  
from and out of the  
Consolidated Fund of  
the State of  
Telangana for the  
financial year  
commencing on the  
1<sup>st</sup> April, 2015.*

1. This Act may be called Telangana Appropriation Act (No.1), 2015.

2. The State Government may appropriate from and out of the Consolidated Fund of the State of Telangana, for the financial year commencing on the 1<sup>st</sup> April, 2015, a sum not exceeding one lakh sixteen thousand six hundred and twenty crores, six lakhs and sixty two thousand rupees, being moneys required to meet:-

(a) the grants made by the Telangana Legislative Assembly for that year, as set-forth, in column (3) of the Schedule; and

(b) the expenditure charged on the Consolidated Fund of the State of Telangana , for that year, as set-forth in column (4) of the Schedule.

*Appropriation*

3. The sums authorized to be appropriated from and out of the Consolidated Fund of the State of Telangana by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

**THE SCHEDULE**  
(See sections 2 and 3)

| Demand Number | Services and Purposes                                       | SUMS NOT EXCEEDING                |   |                |                 |
|---------------|---|-----------------------------------|---|----------------|-----------------|
|               |   | Voted by the Legislative Assembly | Charged on the Consolidated Fund of the State | Total          |                 |
| (1)           | (2)   | (3)                               | (4)   | (5)            |                 |
|               |   | ₹                                 | ₹   | ₹              |                 |
|               | I. State Legislature  | Revenue                           | 71,98,14,000                                  | 3,55,07,000    | 75,53,21,000    |
|               | II. Governor and Council of Ministers                       | Revenue                           | 9,13,06,000                                   | 17,08,94,000   | 26,22,00,000    |
|               | III. Administration of Justice                              | Revenue                           | 608,57,23,000                                 | 161,59,09,000  | 770,16,32,000   |
|               |   | Capital                           | 46,05,00,000                                  | - -            | 46,05,00,000    |
|               | IV. General Administration and Elections                    | Revenue                           | 225,67,68,000                                 | 31,60,80,000   | 257,28,48,000   |
|               |   | Capital                           | 2,79,05,000                                   | - -            | 2,79,05,000     |
|               | V. Revenue, Registration and Relief                         | Revenue                           | 1657,96,67,000                                | - -            | 1657,96,67,000  |
|               |   | Capital                           | 28,84,08,000                                  | - -            | 28,84,08,000    |
|               | VI. Excise Administration                                   | Revenue                           | 256,54,98,000                                 | - -            | 256,54,98,000   |
|               |   | Capital                           | 3,47,33,000                                   | - -            | 3,47,33,000     |
|               | VII. Commercial Taxes Administration                        | Revenue                           | 390,49,13,000                                 | - -            | 390,49,13,000   |
|               |   | Capital                           | 1300,00,000                                   | - -            | 1300,00,000     |
|               | VIII. Transport Administration                              | Revenue                           | 83,26,04,000                                  | - -            | 83,26,04,000    |
|               |   | Capital                           | 6,00,00,000                                   | - -            | 6,00,00,000     |
|               | IX. Fiscal Administration, Planning, Surveys and Statistics | Revenue                           | 9532,55,55,000                                | 7555,46,96,000 | 17088,02,51,000 |
|               |   | Capital                           | 476,10,00,000                                 | - -            | 476,10,00,000   |
|               |   | Public Debt                       | - -   | 3714,36,56,000 | 3714,36,56,000  |
|               |   | Loans                             | 128,08,00,000                                 | - -            | 128,08,00,000   |

| (1)   | (2)     | (3)            | (4)         | (5)            |
|---|---------|----------------|-------------|----------------|
| X. Home Administration                                  | Revenue | 3974,52,51,000 | --          | 3974,52,51,000 |
|   | Capital | 315,85,57,000  | --          | 315,85,57,000  |
|   | Loans   | 22,35,00,000   | --          | 22,35,00,000   |
| XI. Roads, Buildings                                    | Revenue | 1020,88,61,000 | 2,75,00,000 | 1023,63,61,000 |
|   | Capital | 4711,98,22,000 | --          | 4711,98,22,000 |
|   | Loans   | 258,55,52,000  | --          | 258,55,52,000  |
| XII. School Education                                   | Revenue | 9044,17,00,000 | --          | 9044,17,00,000 |
|   | Capital | 10,32,54,000   | --          | 10,32,54,000   |
| XIII. Higher Education                                  | Revenue | 1567,98,18,000 | --          | 1567,98,18,000 |
|   | Capital | 84,41,42,000   | --          | 84,41,42,000   |
| XIV. Technical Education                                | Revenue | 416,74,76,000  | --          | 416,74,76,000  |
|   | Capital | 92,48,05,000   | --          | 92,48,05,000   |
| XV. Sports and Youth Services                           | Revenue | 106,82,21,000  | --          | 106,82,21,000  |
|   | Capital | 20,00,00,000   | --          | 20,00,00,000   |
| XVI. Medical and Health                                 | Revenue | 4225,85,73,000 | --          | 4225,85,73,000 |
|   | Capital | 678,18,12,000  | --          | 678,18,12,000  |
|   | Loans   | 27,50,90,000   | --          | 27,50,90,000   |
| XVII. Municipal Administration<br>and Urban Development | Revenue | 2302,50,88,000 | --          | 2302,50,88,000 |
|   | Loans   | 1721,33,33,000 | --          | 1721,33,33,000 |
| XVIII. Housing  | Revenue | 833,62,77,000  | --          | 833,62,77,000  |
|   | Loans   | 40,01,00,000   | --          | 40,01,00,000   |
| XIX. Information and Public<br>Relations                | Revenue | 166,17,54,000  | --          | 166,17,54,000  |



|  |         |                |    |                |
|--|---------|----------------|----|----------------|
| XX. Labour and Employment                        | Revenue | 449,38,58,000  | -- | 449,38,58,000  |
|  | Capital | 1,18,25,000    | -- | 1,18,25,000    |
| XXI. Social Welfare                              | Revenue | 5892,46,32,000 | -- | 5892,46,32,000 |
|  | Capital | 261,45,07,000  | -- | 261,45,07,000  |
| XXII. Tribal Welfare                             | Revenue | 3027,48,85,000 | -- | 3027,48,85,000 |
|  | Capital | 277,33,33,000  | -- | 277,33,33,000  |
|  | Loans   | 4,23,00,000    | -- | 4,23,00,000    |
| XXIII. Backward Classes Welfare                  | Revenue | 1937,21,17,000 | -- | 1937,21,17,000 |
|  | Capital | 234,97,42,000  | -- | 234,97,42,000  |
| XXIV. Minority Welfare                           | Revenue | 1033,70,47,000 | -- | 1033,70,47,000 |
|  | Capital | 71,65,59,000   | -- | 71,65,59,000   |
| XXV. Women, Child and<br>Disabled Welfare        | Revenue | 1465,15,71,000 | -- | 1465,15,71,000 |
|  | Capital | 94,23,67,000   | -- | 94,23,67,000   |
| XXVI. Administration of Religious<br>Endowments  | Revenue | 37,12,21,000   | -- | 37,12,21,000   |
| XXVII. Agriculture                               | Revenue | 6532,44,21,000 | -- | 6532,44,21,000 |
|  | Capital | 453,01,96,000  | -- | 453,01,96,000  |
| XXVIII. Animal Husbandry and<br>Fisheries        | Revenue | 639,77,21,000  | -- | 639,77,21,000  |
|  | Capital | 110,24,50,000  | -- | 110,24,50,000  |
| XXIX. Forest, Science,<br>Technology&Environment | Revenue | 553,70,30,000  | -- | 553,70,30,000  |

| (1)                                 | (2)     | (3)            | (4)          | (5)            |
|-------------------------------------|---------|----------------|--------------|----------------|
|                                     |         | ₹              | ₹            | ₹              |
| XXX. Co-operation                   | Revenue | 194,25,03,000  | - -          | 194,25,03,000  |
| XXXI. Panchayat Raj                 | Revenue | 7532,22,38,000 | - -          | 7532,22,38,000 |
|                                     | Capital | 45,27,30,000   | - -          | 45,27,30,000   |
| XXXII. Rural Development            | Revenue | 6256,69,11,000 | - -          | 6256,69,11,000 |
| XXXIII. Major and Medium Irrigation | Revenue | 3279,32,50,000 | - -          | 3279,32,50,000 |
|                                     | Capital | 6168,26,60,000 | 53,57,30,000 | 6221,83,90,000 |
| XXXIV. Minor Irrigation             | Revenue | 1450,36,27,000 | - -          | 1450,36,27,000 |
|                                     | Capital | 776,39,99,000  | 6,00,00,000  | 782,39,99,000  |
| XXXV. Energy                        | Revenue | 6208,81,51,000 | - -          | 6208,81,51,000 |
|                                     | Capital | 1001,16,00,000 | - -          | 1001,16,00,000 |
|                                     | Loans   | 190,00,00,000  | - -          | 190,00,00,000  |
| XXXVI. Industries and Commerce      | Revenue | 969,98,83,000  | - -          | 969,98,83,000  |
|                                     | Capital | 3,75,00,000    | - -          | 3,75,00,000    |
| XXXVII. Tourism, Art and Culture    | Revenue | 103,72,77,000  | - -          | 103,72,77,000  |
|                                     | Capital | 113,50,00,000  | - -          | 113,50,00,000  |

| (1)      | (2)  | (3)     | (4)              | (5)                              |
|----------|--|---------|------------------|----------------------------------|
|          |  | Rs.     | Rs.              | Rs.                              |
| XXXVIII. | Civil Supplies<br>Administration             | Revenue | 2385,22,47,000   | - - 2385,22,47,000               |
| XXXIX.   | Information Technology<br>and Communications | Revenue | 133,11,60,000    | - - 133,11,60,000                |
|          |  | Capital | 1,00,00,000      | - - 1,00,00,000                  |
| XL.      | Public Enterprises                           | Revenue | 1,36,42,000      | - - 1,36,42,000                  |
|          |  | Loans   | 3,50,000         | - - 3,50,000                     |
|          | Total  |         | 105074,06,90,000 | 11545,99,72,000 116620,06,62,000 |

**A. SANTHOSH REDDY,**  
Secretary to Government,  
Legal Affairs, Legislative Affairs & Justice,  
Law Department.

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